

In the National Company Law Tribunal, Jaipur

Item No. 205

CP No. (IB)-04/9/JPR/2020

UNDER SECTION 9 OF IBC, 2016

In the matter of:

Mrs. Rekha Goyal Sole Prop. M/s RK Enterprises

.....Applicant/Petitioners

VS.

M/s VIS Infra Solutions LLP

.....Respondent

Order delivered on 05.03.2020

Coram: SH. P. S. N. PRASAD, HON'BLE JUDICIAL MEMBER

SH. RAGHU NAYYAR, HON'BLE TECHNICAL MEMBER

ORDER

Due to administrative reasons, the matter is reposted on 02.04.2020.

Sd-

(RAGHU NAYYAR) /
TECHNICAL MEMBER

Sd-

(P. S. N. PRASAD)
JUDICIAL MEMBER